

(J)
CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Misc. Application No. 738/98 In
Original Application No. 2841 of 1997

New Delhi, this the 3rd day of April, 1998

Hon'ble Mr. N. Sahu, Member(Admnv).

Lakhi Singh S/O Sh. Malkhan
Singh, R/O RZ-217, Chaurasia Pan
Bhandar, Dada Chhatri Wala Marg,
Rajnagar-I, Palam Colony, New
Delhi.

--APPLICANT.

(By Advocate: Sh. U Srivastva)

Versus

1. Union of India through
The General Manager,
Northern Railway Baroda
House, New Delhi.
2. The Divisional Rly.
Manager, Northern
Railway, New Delhi.
3. The Senior Divisional
Personal Officer, P-5
Branch, D.R.N. Office,
New Delhi.
4. The Permanent Way
Inspector (PWI), Northern
Railway, Rohtak, Bhiwani,
Haryana.

--RESPONDENTS.

O R D E R (ORAL)

By Mr. N. Sahu, Member(Admnv) :-

The applicant seeks permission to withdraw this Original Application; for this purpose, he has filed MA No. 738/98. Permission is, accordingly, granted. The OA is disposed of as withdrawn. Liberty is given to the applicant to file a fresh OA, on same ground, if so advised.

(N SAHU)
MEMBER (ADMNV)

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